

CONSTRUCTION OF NIGHT SHELTERS IN DELHI

291. SHRI P. N. RAJABHOJ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have given any aid to the Bharat Sewak Samaj to construct Night Shelters in Delhi for homeless labourers, etc.; and

(b) if so, what is the number of Night Shelters so far constructed by the Bharat Sewak Samaj from out of the funds so given?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) and (b) Government has not given any aid to the Bharat Sewak Samaj for the construction of night shelters in Delhi. The Municipal Corporation of Delhi and the New Delhi Municipal Committee have, however, programmes for construction of night shelters involving an expenditure of Rs. 1 lakh and Rs. 1.25 lakhs respectively during the year 1961-62. Financial assistance will be given by Government for undertaking these programmes.

12 NOON

PAPERS LAID ON THE TABLE

REPORT OF THE INDIAN DELEGATION TO THE 18TH SESSION (MAY, 1961) OF GATT

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I lay on the Table a copy of the Report of the Indian Delegation to the 18th Session of the Contracting Parties to the General Agreement on Tariffs and Trade (GATT), held in Geneva from May 15 to 19, 1961. [Placed in Library. See No. LT-3181/61].

(Transferred from the 29th August, 1961.)

THE KHADI AND VILLAGE INDUSTRIES COMMISSION (AMENDMENT) RULES, 1961

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : Sir, I lay on the Table, under sub-section (3) of section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1053, dated the 19th August, 1961, publishing the Khadi and Village Industries Commission (Amendment) Rules, 1961. [Placed in Library. See No. LT-3193/61].

REPORT (1960-61) OF THE EMPLOYEES' STATE INSURANCE CORPORATION

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI) : Sir, I lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1960-61. [Placed in Library. See No. LT-3192/61].

LEAVE OF ABSENCE TO SHRI ANAND CHAND AND SHRIMATI RUKMINI DEVI ARUNDALE

MR. DEPUTY CHAIRMAN: I have to inform Members that the following telegram has been received from Shri Anand Chand from Geneva:

"AM UNDER MEDICAL TREATMENT SINCE APRIL PLEASE GRANT LEAVE ABSENCE SABHA SESSIONS TILL END AUGUST".

Is it the pleasure of the House that permission be granted to Shri Anand Chand for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted. I have also to inform Members that